GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2097 ANSWERED ON:10.03.2015 UTILIZATION OF SURPLUS LAND Chavan Shri Harishchandra Deoram

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has laid down any guidelines or has any proposal for Utilization Of surplus land available with the Public Sector Undertakings (PSUs) and if so, the details thereof;
- (b) whether the Government has received any proposal Tor allocating surplus land to start Small Scale and Medium Enterprises with the concerned industry; if so, the details thereof; and
- (c) whether objections have been raised by the State Government in this regard; and if 50, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

- (a) Decision about Utilization of Surplus Land is taken by Board of Directors of CPSEs in consultation with concerned Administrative Ministries/ Departments on case- to- case basis depending upon their corporate plan.
- (b) There is no such proposal received by this department.
- (c)to (e) Does not arise.